

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3396
ANSWERED ON:13.12.2012
INVESTIGATION BY SFIO IN COMPANY LIQUIDATIONS
Gowda Shri D.B. Chandre;Jeyadural Shri S. R.

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Serious Fraud Investigation Office (SFIO) has investigated frauds in company liquidations:
- (b) if so, the details thereof; and
- (c) the status of these investigations?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI SACHIN PILOT)

(a) Yes, Madam.

(b)& (c) During the last five years, 27 companies under liquidation were referred to SFIO for investigation. Out of the said 27 cases, SFIO has completed investigation in 24 cases and in the remaining 3 cases, investigation is under progress.